

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (CA)/131/2024, IA (CA)/53/2023 in Company Petition/26/2022
NAME OF THE COMPANY	Ambily Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Raj Gopal Sarda
NAME OF THE RESPONDENT(S)	Ambily Technologies Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/131/2024

Present: Ld. Counsel Mr. Mayur Mundra for the Applicant.

Ld. Counsel Mr. Amir Bavani for the Respondent No.1 and 2.

Ld. Counsel Mr. Amir Bavani has taken service on behalf of the R1 and R2. Applicant is directed to serve a copy of the application on the Respondent. For filing counter, **matter is adjourned to 12.08.2024.**

IA (CA)/53/2023 and CP/26/2022

Present: Ld. Counsel Mr. Mayur Mundra for the Applicant.

Ld. Counsel Mr. Amir Bavani for the Respondent No.1 and 2.

Ld. Counsel Ms. Rishika Kumar for the Respondent No.3 and 7.

For hearing, **matter is adjourned to 12.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)